Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

2.	Category of creditor	Summary of claims received	of claims	Summa ad	Summary of claims admitted	Amount of contingent	Amount of Amount claims not of claims	Amount of claims	Details in Annexure	ks, if
0.		No. of claims	Amount	No. of claims	nt of	claims	admitted	under verificatio n		ally
-	Secured financial creditors belonging to any								_	
	class of creditors								2	
2	Unsecured financial creditors belonging to								J	
ယ	Secured financial creditors (other than financial creditors belonging to any class of									
4	Unsecured financial creditors (other than financial creditors belonging to any class of	5	272,74,68,139	5	272,28,18,150	0	46,49,989	0	4	
	creditors)								5	
S	Operational creditors (Workmen)								6	
6	Operational creditors (Employees)								7	
7	Operational creditors (Government Dues)									
∞ .	Operational creditors (other than Workmen and	12	177,70,04,920	11	162,43,07,864	0	15,26,97,056	0	∞	
	Employees and Government Dues)	-	1 42 02 720		283	0	1,42,02,437	7 0	9	
9	Other creditors, if any, (other than financial creditors and operational creditors)	ь	1,42,02,720	-	200		1,41,01,0			_
	Total		451,86,75,779	•	434,71,26,297	0	17,15,49,482	0		



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023) Annexure-1

List of secured financial creditors belonging to any class of creditors (Amount in $\overline{\xi}$)

	T										70.		2	
											No. Creditor received		SI Name of Details of claim	
							-	receipt	of	Date	rece		Details	
		**							claimed	Amount	Iven		of claim	
								admitted	claimed of claim					
									of claim covered covered related	Nature				
						interest	security	by	covered	Amount Amount whiched		admitted	Details of claim	
							security guarantee	by by	covered	Amount		tted	of claim	
								party	related	rolated	Whather			
								Cac	share in	voting	% of			
										claim	contingent Mutual Hot	. :	of	Amount
								be set-off	that may	dues,	Mulai	Market	of any of claim	Amount Amount
:										admitted	101		of claim	Amount
,										dues, admitted vertication	if antion	under	of claim s, if any	Amount Remark
													s, if any	Remark





Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023) Annexure-2

List of unsecured financial creditors belonging to any class of creditors

Т	_	Т											1		
			L	L						0	o.	SI.			
										reditor	No. of				
									receipt	Date of	claim received	Deta	,		
									claimed	Amount	eceived	Details of			
								admitted	receipt claimed of claim of claim	creditor Date of Amount Amount Nature					
												שיים	Data		
						Suarantee	and montoo	by	covered related	Amount		1113 01 01	Details of claim admitted		
								by party?	related	Whether			admitted		
								000	Sharem	Amount Whether % of voting	0/ of wating				
											claim	contingent	Amount of		
								set-off	may be	dues, that	mutual	of any	Amount		
											admitted	of any claims not claim	Amount of		
										verification	under	claim	Amount of Amount of Amount of Amount of	A mount of	(A
										_		папу	1	Remarks	(Amount in <)





Annexure-3

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Т	Т	Τ		Т	T	_							_		1		
	\perp	1		1	1							_	No. of	SI.			
												creditor	of 	Sl. Name			
		+							,	rec eipt clai med of claim	Date of Amount Nature		claim receive d	Details of	nataile (
										ni med	nou nt		ive d		£.		
								d	admitted claim	of claim	Amount						
											Nature				etails of c		
							interest	-ity	by secur	covered	Amount				Details of claim admitted		
								antee	by guar	covered	Amount Amount Whether				ted	•	
									party:	related	Whether	Tarin all and					
									CoC	share in) o	0/					
												claim	contingent mutual admitted	of	-	Amount	
										set-off	may be	dues, that	mutual	any	VIII Out of	Amount of	
													admitted	claim not		Amount of Amount of Amount of Remarks	
											tion	verifica-	under		claim	Amount of	(A
														,	if any	Remarks	(Amount in v)
			_							_		_					_ `





Annexure – 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

								Creditor					
C	0	0			0%	Yes	0	5Financial	3,43,50,405 Financial	3,43,50,405	r 07-01-23	Mr. Chinta Sridhar 07-01-23	
								Creditor				Co Ltd	
0	0	0	<u> </u>	0	0%	Yes		0Financial	33,99,58,869 33,53,08,880Financial	33,99,58,869	07-01-23	Navayuga Engg	
holder				-	0.02%	No	0	473715Financial Creditor		4,73,715	07-01-23	Mr. S.B.Puri	<i></i>
					200	;							
					52.87%	N _o	0	Financial Creditor	124,41,40,380	124,41,40,380 124,41,40,380 Creditor	20-12-22	Mr Manav Morada 20-12-22	, ,
OCCD holder						1							
					47.11%	Z S	0	Creditor	110,85,44,770	110,85,44,770 110,85,44,770 Creditor		Corporation Private Limited	
CCD holder				0				Financial			11-11-22	Subham	_
					000		guarantee						
					share in	party?	by		admitted		,		
			off	III CIAIIII	Voting	related	covered	claim	claim	claimed	receipt		
			may be set-	nt claim				Nature of	Amount of Nature of	Amount	Date of		
	verification		dues, that admitted	Continge							received	of creditor	No.
if any	Amount of claim under		Amount of Amount of any mutual claim not	Amount		dmitted	Details of claim admitted	Details		of claim	Details	SI. Name	SI.
(Amount in ₹)	(Aı												
										Piet of affective w	LISTO		



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	of	ved Amount claimed	Amount of claim admitted	Nature of	whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any





Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Employees)

SI.	Name of authorised	Name of	Detai		De	tails of cla	im admitt	ed	Amount of contingent	of any	Amount of claim under	Amount of claim not admitted	Remarks, if any
140.	representative, if any			Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set- off	verification		
													·





Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of operational creditors (Government dues)

Sl. No.	Details of cla	aimant	Detai claim r		De	tails of cla	aim admitt		Amount of contingent claim		Amount of claim under	Amount of claim not admitted	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable		dues, that may be set- off	verification		





Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor		of claim eived		Details	of claim adr	nitted			Amount of contingent claim	Amount of any mutual	claim not	Amount of claim under	if any
		Date of receipt	Amount claimed	Amount of claim admitted	claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		dues, that may be set-off	admitted	verification	
- 1	Vajra IOT private Limited	26-10-22	9,43,76,659		Operatio nal Creditor	0	C	No	())	5,94,71,808	3 0	
2	3G Cell Labs Private Limited	04-12-22	2,61,27,288	1,84,54,653	Operatio nal Creditor	0	() No	,	0	0	76,72,63	5	
3	Tamilnadu Generation and Distribution Corporation Limited	07-12-22	112,42,37,539		Operatio nal Creditor	(0 No		0	0	0	0	Hon'ble Madras Highcourt vi its order dt. 28.02.2013 mentioned there is no s hence there no prohibiti in admitting the claim
4	Navayuga Engineering Co.	07-01-23	81,32,745	81,32,745	Operatio nal Creditor		0	0 Yes		0	0	0	0	0
5	Arun Kapital Networks	07-01-23	2,58,229	9 2,58,229			0	0 No		0	0	0	0	0

				6.21.016	Om amatica	0	0	No	0	0	0	12,88,079	0
5	Expeditors	09-01-23	19,09,095	6,21,016	nal	U	Ĭ						
	International			į.	Creditor								0
	(India) Pvt Ltd		15,90,907	7,25,395		0	0	No	0	0	0	8,65,112	U
	l turiju j	09-01-23	15,90,907		nal								
	Consultants				Creditor						0	4,80,80,109	0
	I.T. I legipe	09-01-23	6,70,47,233	1,89,67,124	Operatio	0	0	No	O	0	9	4,80,80,109	
8	J Technologies India Limited	09-01-23	0,70,17,233	1,02,21,	nal								
	India Lillined				Creditor			21	0	0	0	1,62,16,430	0
0	Wipro Ltd	06-01-23	38,42,12,929	36,79,96,499	Operatio	0	0	No	١	ď	V	1,02,10,10	
19	Wipio Eta		, , ,		nal								
					Creditor		1	No	0	0	0	0	0
10	Analogics Tech	07-01-23	4,99,59,813	4,99,59,813		0		NO	l ĭ				
"	India Ltd				nal								0
				50.000	Creditor		0	No	0	0	0	0	0
11	Asst	09-01-	50,000	50,000	Operatio nal		1						
	Commissioner	2023			Creditor								
	(ST), Egmore				Creditor					0	0	1,91,02,883	O Claim received
	Division, Chenna	20-03-	1,91,02,883		Operatio	(0	NO	0	0	۱ ۰	1,71,02,003	after 90 days fro
12	Readleaf Technologies Pvt		1,91,02,665	1	nal								announcement
	Ltd	2023			Creditor								made in Form-A
	Liu												





Annexure – 9

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 05-04-2023 (Claims received as on 09-01-2023)

List of other creditors (Other than financial creditors and operational creditors)

SI. No	Name of creditor		ils of received			Details claim admitted	of		Amount of contingent claim	Amount of any mutual dues,	of claim not	Amount of R claim inder verification	f any
	creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	Claim	that may be set-off			
1	ESI	21-10-22	283	283	Other Creditor	0	0	No	0	0	0	0	Claim
2	EPFO	27-03- 2023	1,42,02,437	0	Other Creditor	0	0	No	0	0	1,42,02,43	7 0	received after 90 days from the date of commenceme



